

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

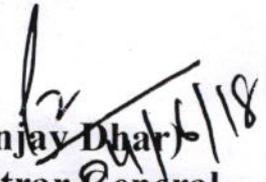
CIRCULAR

No: 81

Dated: 04/06/2018

It is hereby provided that whenever the Competent Authority accords approval to the engagement of an officer/official on consolidated salary after the retirement of the officer/official, the said engagement shall in no case exceed a total period of one year.

By order.


(Sanjay Dhar)
Registrar General

No: 9021-38/Ng

Dated: 04/06/2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of his Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
5. Director State Judicial Academy Mominabad Srinagar,
6. Joint Registrar (Protocol) High Court wing Srinagar/Jammu,
7. Chief Accounts Officer, High Court Main Wing Srinagar.
..... for information.
8. Office file.
9. CPC for information & n/s.


Registrar General